

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU**

*(Through web-based video conferencing platform)*

**ITEM No.46  
C.P.(CAA)No.11/BB/2023**

**IN THE MATTER OF:**

M/s. INM Technologies Pvt. Ltd.

... Petitioner

**Order under Section 230-232 of the Companies Act, 2013**

**Order delivered on: 22.07.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : None  
For the ROC : Proxy Counsel appeared

**ORDER**

1. Heard the Ld. Proxy Counsel appearing for the ROC. None appeared for the Petitioner.
2. List the case before the Regular Bench on **13.09.2024**.

**-Sd-  
MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**

**-Sd-  
T.KRISHNAVALLI  
MEMBER (JUDICIAL)**

Shruthi